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NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/199/2016

NAME OF THE PETITIONER(S)

: Manoharamma Hotels Investment Private Limited

NAME OF THE RESPONDENT(S)

: M/s Origin Foods Limited & 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

1. C. PRABHAKAR

2. K.S. Nauin Balaje

For all Respondents.

Advocate for pelitioners

ORDER

Shri K S Navin Balaji, counsel for petitioner present. Shri C Prabhakar, PCS, representing all the respondents present. Counsel for petitioner stated that the matter is likely to be compromised between the parties and sought time to report the outcome of the same. Time extended at request. Put up on 15.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)